

HARYANA VIDHAN SABHA

VI SESSION

BULLETIN NO. 3

Thursday, the 1st March, 2012

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 1st March, 2012 from 2.00 P.M to 6.35 P.M.).

I. OBITUARY REFERENCES

The Parliamentary Affairs Minister made references to the deaths of the late:-

1. Freedom Fighters.
2. Sh. Rajbir Hooda S/o Sh. Fateh Singh cousin of Hon'ble Chief Minister.
3. Sh. Samay Singh Rathore, Younger brother of Chief Parliamentary Secretary Kumari Shrada Rathore.

and spoke for 2 minutes.

Shri Ashok Kumar Arora, a member from the Indian National Lok Dal spoke for 1 minute.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for 1 minute.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	answered	Not put	Postponed	No. of Supplementaries
20	18	2	-	32

(b) Unstarred: 27

III. RAISING OF VARIOUS MATTERS

When Shri Rampal Majra and other members of Indian National Lok Dal sought to raise matter of Calling Attention Notice No. 23 given of by them regarding damage of crops due to the severe frost (Pala), the Speaker informed that the same was disallowed.

Shri Jagdish Nayar and other members of Indian National Lok Dal also sought to raise matter of Calling Attention Notice No. 24 given of by them regarding regularization of services of Sweepers on ad-hoc/contract basis in Municipal Committees/Councils/Corporations, the Speaker informed that the same was disallowed.

IV. WELCOME TO THE STUDENTS OF GOSWAMI GANESH DUTT SANATAN DHARAM COLLEGE, SECTOR-32, CHANDIGARH

The Parliamentary Affairs Minister welcomed the students of Goswami Ganesh Dutt Sanatan Dharam College, Sector-32, Chandigarh, sitting in the visitor's gallery to see the proceedings of the House.

V. CASTING ASPERSION ON THE CHAIR/WITHDRAWAL OF THE SUSPENSION MOTION

During the Zero Hour, Shri Anil Vij, MLA while asking some question about his Calling Attention Motion regarding non-implementation of provisions of Right to Education Act and basic infrastructure in the Schools in the State, came to the well of the House and tried to interrupt the Proceedings of the House. He also caste aspersion on the chair by stating that the chair is not giving any attention to him. The Speaker repeatedly made request and also warned to Shri Anil Vij to resume his seat and not to speak without his permission but Shri Anil Vij continued to speak and there was a great disorder in the House.

The Parliamentary Affairs Minister moved a motion for suspension of Shri Anil Vij, MLA for the remainder sittings of the budget session for his gross misconduct which was resisted by some Members of the Opposition Benches. Shri Anil Vij continued to Speak without the permission of the Chair. The Speaker asked him that if Shri Anil Vij assured that he would not repeat his misconduct then he would let the motion be withdrawn.

Shri Ajay Singh Chautala, Shri Sher Singh Barshami and Shri Ashok Kumar Arora, members of the Opposition Benches requested the Speaker not to suspend Shri Anil Vij and assured the Speaker that he will not cast any aspersion on the Chair. Shri Anil Vij also assured the Speaker of his full cooperation. The Parliamentary Affairs Minister suggested that he will not press his motion if some assurances are given that there will not be any aspersion on the Chair. Thereupon, the matter was closed.

VI. MOTION UNDER RULE 121 FOR SUSPENSION OF RULE 30.

The Industries Minister moved-

That rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended in its application to the motion regarding the transaction of Government Business on Thursday, the 1st March, 2012.

And also moved-

That rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 1st March, 2012.

The Motion was put and carried.

VII. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the calling attention Notice No.7 regarding transparency in Public Distribution System (PDS) in Haryana given notice of by Shri Bharat Bhushan

Batra, MLA. He asked Shri Bharat Bhushan Batra, MLA to read out his notice and the Minister concerned to make statement thereafter.

Shri Bharat Bhushan Batra, M.L.A. read out his notice.

The Revenue Minister made the statement.

VIII. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS

Discussion on the Governor's Address was resumed.

Shri Anil Dhantori, Smt. Sumita Singh and Shri Sri Krishan Hooda members from the Treasury Benches, spoke for 24, 10 and 5 minutes respectively.

Shri Parminder Singh Dhull, Shri Krishan Lal Panwar and Shri Bishan Lal Saini members from the Indian National Lok Dal, spoke for 12, 20 and 17 minutes respectively.

Shri Anil Vij and Smt. Kavita Jain members from the Bhartiya Janata Party, spoke for 42 and 10 minutes respectively.

Shri Rampal Majra member from the Indian National Lok Dal, who had spoken for 32 minutes, was still in possession of the House, when it adjourned at 6.35 PM.

IX. EXTENSION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House at 6.30 PM for 05 minutes.

The Deputy Speaker occupied the Chair from 03.56 P.M. to 04.22 P.M.

The Sabha than adjourned till 10.00 A.M. on Friday, the 2nd March, 2012.

CHANDIGARH
THE 1st March, 2012

SUMIT KUMAR
SECRETARY.